

t| ACTIVITIES OF MIZO REBEL NAGAS

1083. SHRI RAM SAHAI : will the Minister of HOME AFFAIRS be pleased to state :

(a) whether it is a fact that about 500 armed Mizo rebels are still active on the hills on the Burma border:

(b) whether it is also a fact that 3500 rebels have so far surrendered on the assurance of Government amnesty to Mizo rebels; and

(c) whether Government propose to extend the time limit for surrender by these rebels: and if not, the reasons therefor?]

गृह मंत्रालय में उप-मंत्री (श्री एफ.एच. मोहसिन): (क) सरकार इस सम्बन्ध में समाचारों से परिचित है।

(ख) उपलब्ध सूचना के अनुसार असम सरकार द्वारा राजक्षमा की घोषणा के अनुसरण में 24 अगस्त 1968 तथा 15 अगस्त 1971 के बीच कुल 1897 विद्रोहियों ने आत्मसमर्पण किया था। 15 अगस्त, 1971 को घोषित राजक्षमा के उदार प्रस्ताव के अनुसरण में 15 अगस्त, 1971 तथा 30 सितम्बर, 1972 के बीच 806 और विद्रोहियों ने आत्मसमर्पण किया।

(ग) भूमिगत मिजो विद्रोहियों की गतिविधियों में वृद्धि के कारण मिजोरम में विधि तथा व्यवस्था की बिगड़ती हुई स्थिति को ध्यान में रखते हुए 30 सितम्बर, 1972 के पश्चात राजक्षमा के प्रस्ताव को नहीं दुहराया गया।

[THE DEPUTY MINISTER IN THE MINISTRY OF HOME AFFAIRS (SHRI F. H. MOHSIN): (a) Government have seen reports to this effect.

(b) According to available information, a total of 1897 rebels surrendered between the 24th August, 1968 and the 15th August, 1971, pursuant to the offer of amnesty announced by the Government of Assam. 806 more surrendered between the 15th August 1971 and the 30th September, 1972, pursuant to the liberalised offer of amnesty announced on the 15th August, 1971.

U) In view of the deterioration in the law and order situation in Mizoram, following an increase in the activities of underground Mizo hostiles, the offer of amnesty was not renewed after the 30th September, 1972.

1084. [Transferred to the 16/1 March, 1973]

SCHEDULED CASTES AND SCHEDULED TRIBES OFFICERS OF INDIAN ADMINISTRATIVE SERVICE AND INDIAN POLICE SERVICE FOR ORISSA

1085. SHRI C P. MAJHI : Will the PRIME MINISTER be pleased to state the number of officers of the Indian Administrative Service and Indian Police Service belonging to Scheduled Castes and Scheduled Tribes who have been allotted to the State of Orissa so far (upto 31-12-72) and what is their proportion to the total number of such officers in the respective cadres ?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS AND IN THE DEPARTMENT OF PERSONNEL (SHRI RAM NIWAS MIRDHA) : A statement giving the information is attached .

STATEMENT

Number of members of the Indian Administrative Service/the Indian Police Service belonging to a Scheduled Caste or a Scheduled Tribe, borne on the Orissa Cadre of that Service, as on the 31st December, 1972

Sl. No.	Service	Total number of officers	Number of officers belonging to a Scheduled Caste	Proportion	Number of officers belonging to a Scheduled Tribe	Proportion
1	Indian Administrative Service	147	10	1	2	1
				14.7		73.5
2	Indian Police Service	92	4	1	1	1
				23		92

IQH4., [Transferred to the 4th March.

1973] PLAN TO MODERNISE POSTAL SERVICES

1087. SHRI K. L. N. PRASAD. Will the Minister of COMMUNICATIONS be pleased to state :

(a) whether it is a fact that Government propose a 4 crore plan to mechanise postal work in the country.

(b) if so, what are the main features of the proposed plan; and

(c) the steps that are being contemplated during the Fifth Plan in this regard ?

THE MINISTER OF COMMUNICATIONS (SHRI H. N. BAHUGUNA): (a) Under the Fifth. Five Year Plan which is still under consideration of Government, an outlay of Rs. 4.85 crores is proposed to modernise and mechanise the postal services.

(b) It is proposed to acquire Postal Stationery Vending Machines. Stamp Emitters, Coin Stackers, Money Order Booking Machines; Franking Machines. Numbering and Dating Machines. Stamp Cancelling Machines, Conveyors, Battery Driven 11 ticks and Sorting Machines for modernising post office counters and delivery and sorting branches.

(c) (i) It is proposed to set up a Research and Mechanisation Cell to process these cases.

(ii) It is also proposed to set up 4 regional workshops for maintenance and

repairs of these machines. These workshops may also progressively undertake manufacture of some of the simpler machines subsequently.

NON-GAZETTED SCHEDULED CASTES EMPLOYEES IN P & T DEPARTMENT

KISS. DR. K. MATHEW KURIAN : Will the Minister of COMMUNICATIONS be pleased to state :

(a) the total number of graduate non-gazetted officials belonging to the Scheduled Caste/Scheduled Tribe communities in the P&T Department;

(b) the number of such graduates who have put in more than ten years of service in the department; and

(c) whether any proposal for promoting such graduates against the unfilled vacancies of the class 11 gazetted posts reserved for promotion of those belonging to the communities of the Scheduled Caste and Scheduled Tribe is under consideration ?

THE MINISTER OF COMMUNICATIONS (SHRI H.N. BAHUGUNA) : (a) and (b) The required information is not readily available either in the P&T Board or in the Subordinate recruiting units. Its collection would involve colossal effort of labour which is not commensurate with results expected.

(c) No. Sir.

(089. [Transferred to the 20th March 1973]